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before the elections. That is all. (Interruptions)

SHRI V. NARAYANASAMY: Madam, I do not know how this is being allowed to be raised, when the matter is pending before the Court.

SHRI CHATURANAN MISHRA: I am not raising the matter. I am only asking her to move in the Supreme Court to dispose of the case before the elections.

SHRI V. NARAYANASAMY: Madam, the Government has been giving all assistance. (*Interruptions*)

SHRI CHATURANAN MISHRA: Cabinet Ministers are involved. That is why I am asking this much. (Interruptions)

THE DEPUTY CHAIRMAN: Nothing is going on record now. Please sit down. I am not allowing this because you cannot take names of persons who are not here and who cannot defend themselves.

SHRI CHATURANAN MISHRA: I have not said any name.

THE DEPUTY CHAIRMAN: I have heard one name. Mr. Salim mentioned one name. We should not talk about people who are not present here in the House and who cannot defend themselves. Making allegations is one thing. She has replied as she could reply. She said that the matter is pending in the court. But, just getting up in the House and throwing mud at each other is not going to lead us anywhere.

DR. BIPLAB DASGUPTA: Let them say that they have not taken money.

THE DEPUTY CHAIRMAN: Dr. Biplab Dasgupta, she has mentioned the whole thing peacefully and he has also mentioned about it. This is the forum and this is your right to mention. But, Mrs. Alva has said that the matter is before the Court and let the court decide it. If the matter had not gone to the court, the House would have decided. The matter is there now. If you suggest that somebody should come and say, it is your viewpoint. Now, let me go ahead, because only three minutes are left before we adjourn for lunch. In am only bothered about the House. (*Interruptions*) There has been misappropriation of the time. Against whose quota should I put it?

SHRI CHATURANAN MISHRA: Madam, it is not that since the matter is *sub judice*, we cannot ask for moving the court to have it disposed of before the elections.

उपसभापति : चतुरानन जी इस हाउस का समय जो नष्ट होता हैं, जो दूसरे लोग ले लेते हैं इनका हिस्सा बीसीजी के हिस्से का समय था आपने ले लिया, दूसरों ने ले लिया। अब मैं कि किसको दोषी ठहराऊं।

श्री चतुरानन मिश्र : सबका हिस्सा तो उन लोगों ने ले लिया, सारे देश का हिस्सा बीसीजी के हिस्से का समय था आपने ले लिया, दूसरों ने ले लिया। अब मैं किसको दोषी ठहराऊं।

श्री चतुरानन मिश्र : सबका हिस्सा तो उन लोगों ने ले लिया, सारे देश का हिस्सा ले लिया ...

उपसभापति : आपने तो उन सबका हिस्सा ले लिया।

श्री चतुरानन मिश्र : आप टाइम का हिस्सा कह रही हैं। हम तो कह रहे हैं कि पब्लिक का हिस्सा रूपया ले लिया उन्होने।

उपसभापति : आपने तो सनातन बीसीजी का हिस्सा ले लिया। वे बेचारे इतनी देर से खड़े हैं। वे थक गए होगें खड़े-खड़े।

मौलाना ओबैदुल्ला खान आजमी : हिस्सा लें लें कमीशन न लें।

f مولانا عبيدالله خال اعظمى:

حصہ لے لیں۔ کمیشن نہ لیں۔

Demand for Autonomous development Council for Western Orissa

SHRI SANATAN BISI (Orissa): Madam, in the year 1969, the National Council for Applied Economic Research had made a survey of the backward and Western districts of Orissa and had remarked "Socially and economically, the Western region of Orissa, constitutes the most backward part of the State. Such backwardness is characterised by low income levels, higher dependence of population on poorly developed

^{†[]} Translteration in Arabic script.

agriculture, large proportion of population belonging to scheduled Tribes and lack of basic infrastructure for development."

I may mention here that the promise for formation of Western Orissa Development Council found a place in the election pledge of the Congress Party during February 1995. I draw the attention of the senior Ministers and Members of the Congress, those who are present in the House, that our Prime Minister, Shri P.V. Narasimha Rao during his election campaign in February, 1995, had assured us the formation of a Regional Development Council for Western Orissa. Again for the second time, at a public meeting on 29.6.1995 at Banharpali, District Jharsuguda, Orissa, he had repeated the same assurance.

The Government of Orissa has not yet taken any positive steps in this direction and the people of that region are on their way to create an awareness in support of their demand.

It is high time that the Centre issuednecessary instructions to the Government of Orissa to introduce a Bill in the Assembly for the formation of a Western Orissa Autonomous Development Council with the following provisions:—

"To provide for the establishment of the Western Orissa Autonomous Development Council and for certain matters incidental thereto for the economic, social, educational and cultural development of the people of the region."

Thank you, Madam.

THE DEPUTY CHAIRMAN: Before 1 adjourn the House for lunch, I would like to say that the time of seven Members who wanted to make their Special Mentions has been taken away by five Members.

SHRI R. MARGABANDU (Tamil

Nadu): Madam, in two minutes I would complete my Special Mention.

THE DEPUTY CHAIRMAN: Every Member says that he would finish his Special Mention in two minutes, but nobody abides by the time. Now, am 1 responsible for it? I told the Members that some more names were there against Special Mentions, please abide by the time, be kind to your Members, to your own colleagues and I was willing to give time to every Member. Unfortunately, we become so self-centred in our own view-point that we don't realise that there are other issues also which other Members want to raise. Other matters of this country are as important as the Special Mentions of Maulana Obaidullah Khan Azmi, Shri Mann, Shri Margabandu, Shri Sanjay Dalmia and Shri mati Sushma Swaraj. They wanted to raise some issues. They are equally important for the people. Now these have gone; Tomorrow we may not have it. These would come only on Friday.

श्रीमती सुषमा स्वराज (हरियाणा) : मैडम, कालिंग अटेंशन भी हैं(व्यवधान)...

उपसभापति : इससे कितना बैकलॉग हो जाता हैं अभी क्या करें।(व्यवधान)....

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : कैरी फार्वर्ड।

उपसभापति : अभी कैरी फार्वर्ड कब तक करेंगे, यह तो बहुत हैवी हो जाएगा। डी-वैल्यू हो रही हैं हमारे सारे हाउस के टाईम की वैल्यू खत्म हो रही हैं। कृपया(व्यवधान)...We should try to abide by the time. I can assure you, if you are to the point, you can make your viewpoint in three minutes. If you don't make it in three minutes, you may be speaking all of your life-time, you won't be understood by anybody.

Now, on this note, I adjourn the House for lunch till 2 o'clock.

The House then adjourned for lunch at three minutes past one of the clock.

The House re-assembled after lunch at three minutes past two of the clock, [The Vice-Chairman (Miss Saroj Khaparde) in *the Chair.*]

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): We will now take up the Short Duration Discussion on the situation in Jammu and Kashmir. Shri Sikander Bakht.

SHORT DURATION DISCUSSION On the Situation in Jammu and Kashmir

विपक्ष के नेता (श्री सिकन्दर बख्त) : सदर साहिबा, शुक्रिया आप का । मैं थोड़ा सा रंजीदा इसलिए हूं कि होम मिनिस्टर साहब से मुझे इत्तला मिली हैं, उन्होने खुद ही मुझे इत्तला दी हैं कि आज जब मैं इस हाउस में काश्मीर पर अपने ख्यालात का इजहार करने वाला हूं, वह मौजदू नहीं रहेंगे क्योंकि दुसरे सदन में उन की हाजिरी जरूरी हैं। क्योंकि जो कुछ मुझे आज कहना हैं जो कुछ मैंने अखबारात मैं पढ़ा हैं, अखबारात ने बताया कि कल होम मिनिस्टर साहब का बयान लोकसभा में हुआ और उस के आधार पर अखबारात से खबरें आई हैं तो मेरी ज्यादा बातें उन के उस भाषण को सामने रखकर ही करने का इरादा था। यहां मौजूद रहते तो अच्छा था, लेकिन अब तो ऐसा लगता हैं कि रस्म पूरी करनी हैं, करूंगा। मूझे बहुत तकलीफ हुई होम मिनिस्टर साहब का बयान देखकर। निहायत हाकिमाना तजें बयान था और सिर्फ नतीजें निकाले गए हैं, किसी नतीजे तक पहुंचने के लिए सबूत देने की जरूरत महसूस नहीं की होम मिनिस्टर साहब ने। मैंने जगह-जगह जो रेटोरिक देखे हैं, 15,20,25,30 तो मैंने मार्क किए हैं उसमें से। मैं शायद जगहें भी बताऊं कि कहां-कहां क्या-क्या हैं। सिर्फ अल्फाज हैं रेटोरिक और ग्राउंड कंडीशन्स से बिल्कुल नजरअंदाज उनको करते हुए रेटोरिक से काम लिया गया हैं। जगह-जगह कांट्राडिक्शन्स मौजुद है। खुद अपने आपको, अपनी कही हुई बात हो, उसी बयान में जो कहा गया हैं, उसको झुठलाया गया हैं। प्राइम मिनिस्टर के बयान के मुताबिक जो कुछ कहा गया हैं, प्राइम मिनिस्टर के बयान के इम्प्लीकेशन्स क्या हो सकते हैं, उसका कोई जिक्र नहीं हैं। सदर साहिबा, पार्लियामेंटरी इंस्टीट्यूशन(व्यवधान)...

زنیتا ورودهی دل شری سکندر بخت: صدر صاحبه شكريه آيكا مبن تهو ژاسا

رنجيدہ ہوں کہ ھوم منسٹر صاحب سے مجھے اطلاع ملی ہے۔ انھوں نے خود ہی محھے اطلاع دی ہے کہ آج جب میں اس ہاؤس میں کشمیر پراپنے خیالات کا اظہار کرنے والا ہوں وہ موجود نہیں رہینگے۔ کیونکہ دوسرے سدن میں ان کی حاضری ضروری ہے۔کیونکہ جو کچھ محھے آج کہنا ہے۔ جو کچھ میں نے اخبارات میں پڑھا ہے۔ اخبارات نے بتایا کہ کل ہوم منسٹر صاحب کا بیان لوک سبھا میں ہوا اور اسکے آدھار پر اخبارات میں خبریں آئی ہیں تو میری زیادہ باتیں ان کےاس بھاشن کو سامنے رکھکر ہی کرنے کا ارادہ ہے۔ یہاں موجود رہتے تو اچھا تها۔لیکن اب تو ایسالگتا ہے کہ رسم یوری کرنی ہے۔ کرونگا۔ محھے بہت تکلیف ہوئی ہوم منسٹر صاحب کا بیان دیکھکر۔ نہایت حاکمانہ طرز بیان تھا۔ اور صرف نتھے نکالے گئے ہیں۔ کسی نتیجے تک پہونجنے کیلئے ثبوت دینے کی ضرورت محسوس نہیں کی۔ ہوم منسٹر صاحب نے۔ میں نے جگہ جگہ جو ریٹورک ديکھے ہیں يندرہ بيس پيس تيس۔ تو میں نےمارک کئے ہیں اسمیں سے۔ میں شاید جگہیں بھی بتاؤں کہ کہاں کہاں کیا کیا ہے۔ صرف الفاظ بھے ریٹو رک اور گراؤنڈ کنڈیشنس

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†[] Transliteration in Arabic Script.